

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No.: **1278** of 2026/RG

Dated: **14.08.2026**

In compliance with the directions rendered by the Hon'ble Supreme Court of India vide Judgment dated 11.06.2026, In Civil Appeal No. 8456 of 2026 arising out of SLP (C) No. 33915 of 2025 titled Shishu Pal @ Shish Ram and ors Vs Surjeet & ors, It is hereby ordered that henceforth matters under Motor Accident Claims i.e. **Mac Apps** that have remained pending in both wings of the High Court of J&K and Ladakh, for the longest amount of time, shall be listed age wise i.e. the Mac Apps instituted earlier shall be listed first, before the appropriate benches.

By Order.



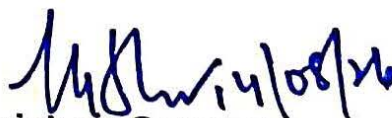
(M.K Sharma)
Registrar General

No.: **35749-75**/RG/GS

Dated: **014.08.2026**

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
8. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for information.
9. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and with the request to upload the same on the official website of the High Court.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
11. Order file.



Registrar General